

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

**ORDER**

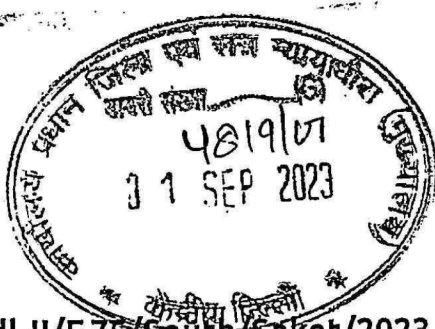
In pursuance to the directions contained in order No. 35/G-1/Gaz.IA/DHC/2023 dated 29.08.2023 of the Hon'ble High Court of Delhi, the cases mentioned below in column no. 3 pending in the Court mentioned in column no. 2 are hereby withdrawn and assigned to the courts mentioned in column no. 4 with immediate effect:-

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferrer Court	Description of Cases Transferred	Name of the Transferee Court
1	Sh. Devendra Kumar Sharma, ASJ-01 (POCSO)	Cases at Serial No. <u>01 to 14, 44, 48-49, 67-72, 83-128 &amp; 274</u> (total 70 Cases) as per Annexure A	Sh. Dinesh Kumar, ASJ (SC - POCSO)
2	Sh. Sharad Gupta, ASJ-04 (POCSO)	Cases at Serial No. <u>01 to 06, 14 to 21, 35-104, 254, 260, &amp; 266-272</u> (total 93 Cases) as per Annexure B	
3	Ms. Sheetal Chaudhary Pradhan, ASJ (FTSC) (POCSO)	Cases at Serial No. <u>12 to 16, 23 to 24, 29-30, 37-42, 52-53, 59-60 &amp; 85-115</u> (total 50 Cases) as per Annexure C	

**Note:-**

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the ***transferred case files forthwith to the transferee courts*** and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The case(s) which are reserved for orders/judgments shall be retained by the transferrer court.
- Non-compliance of the order by any concerned official shall be viewed seriously.

*Shalinder*  
**(SHALINDER KAUR)**  
Principal District & Sessions Judge South  
Saket Court Complex, New Delhi



22777-22799

No. Judl-II/F.75/South/Saket/2023

Dated, New Delhi the 31/08/2023

**Copy of order forwarded to :**

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Officers concerned.
- 3 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 4 The Branch-In-charge, Filing Section, South District, Saket Court.
- 5 The Chief Prosecutor (South), Saket Court, New Delhi.
- 6 The Secretary, Bar Association, Delhi/New Delhi.
- 7 ✓ The Website Committee, Tis Hazari Court, Delhi.
- 8 The PRO/APRO, South District.
- 9 The Branch-In-charge, Computer Branch (South), Saket Courts **with the direction to upload the same on the website of District Court Saket.**
- 10 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 11 Notice Board (through Care Taker).
- 12 R & I Branch, South District for uploading for **LAYERS.**

*Shalinder*  
**Principal District & Sessions Judge South**  
Saket Court Complex, New Delhi